

ITEM NO.2+13

COURT NO.5

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Item No.2:

Writ Petition(s)(Civil) No(s). 406/2022

CHOUKSEY COLLEGE OF PHARMACY & ANR.

Petitioner(s)

VERSUS

PHARMACY COUNCIL OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION and IA No.81195/2022-GRANT OF INTERIM RELIEF)

With

Item No.13:

Petition(s) for Special Leave to Appeal (C) Nos.14295-14296/2021
(IA No. 153420/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 115141/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

WITH SLP(C) No. 1387-1388/2022

(IA No. 13465/2022 - PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(C) No. 1887/2022

(IA No. 17503/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 2570/2022 (FOR ADMISSION and I.R.)

SLP(C) No. 1050/2022

(IA No. 11598/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 11599/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 4862/2022

(IA No. 65583/2022 - CLARIFICATION/DIRECTION)

SLP(C) No. 5673/2022

(FOR ADMISSION and I.R. and IA No.47462/2022-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA No.47460/2022-PERMISSION TO
FILE LENGTHY LIST OF DATES and IA No.51971/2022-PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 19671/2021

Date : 31-05-2022 These petitions were called on for hearing today.

CORAM :

**HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MS. JUSTICE HIMA KOHLI
(VACATION BENCH)**

For Petitioner(s) Mr. Siddhartha R.Gupta,Adv.
Mr. Shivam Singh Baghel,Adv.
Mr. Shubham Khampurria,Adv.
Mr. Pranjal Agarwal,Adv.
Mr. Mrigank Prabhakar, AOR

Mr. Sanjay Sharawat, AOR

Mr. Tushar Mehta,SG
Mr. Maninder Singh,Sr.Adv.
Mr. Kirtiman Singh,Adv.
Mr. Gaurav Sharma, AOR
Ms. Manmeet Kaur Sareen,Adv.
Mr. Prateek Bhatia,Adv.
Mr. Waize Ali Noor,Adv.

Mr. Zoheb Hossain, AOR

For Respondent(s) Mr. Tushar Mehta,SG
Mr. Maninder Singh,Sr.Adv.
Mr. Kirtiman Singh,Adv.
Mr. Gaurav Sharma, AOR
Ms. Manmeet Kaur Sareen,Adv.
Mr. Prateek Bhatia,Adv.
Mr. Waize Ali Noor,Adv.

Mr. Devadatt Kamat,Sr.Adv.
Mr. Pai Amit, AOR
Mr. Ashwin Kumar D.S.,Adv.
Mr. Rajesh Inamdar,Adv.
Mr. Harsh Pandey,Adv.
Mr. Omkar Kambi,Adv.
Mr. Suraj Naik,Adv.
Ms. Ranu Purohit,Adv.
Ms. Pankhuri Bhardwaj,Adv.
Mr. Aditya Bhat,Adv.

Mr. Zoheb Hossain, AOR

Mr. Siddhartha R.Gupta,Adv.
Mr. Shivam Singh Baghel,Adv.
Mr. Shubham Khampurria,Adv.
Mr. Pranjal Agarwal,Adv.
Mr. Mrigank Prabhakar, AOR

Ms. Priyanka Singh, AOR

Mr. Samrat Krishnarao Shinde, AOR

Mr. Sanjay Sharawat, AOR

Mr. V. N. Raghupathy, AOR

Mr. Shubhranshu Padhi, AOR

Mr. Ashish Yadav, Adv.

Mr. Rakshit Jain, Adv.

Mr. vishal Banshal, Adv.

Mr. Gautam Narayan, AOR

Ms. Anuradha Mutatkar, AOR

Mr. Parmanand Gaur, AOR

Mr. Kaushal Yadav, AOR

Mr. Nandlal Kumar Mishra, Adv.

Mr. Shafik Ahmed, Adv.

Mr. Vivekanand Rana, Adv.

Ms. Yashoda Katiyar, Adv.

Ms. Apeksha Rai, Adv.

Ms. Leelawati Suman, Adv.

Ms. Shweta Yadav, Adv.

Ms. Kritiya Pandey, Adv.

Mr. Pawan Kumar, Adv.

Mr. Pramod Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Writ Petition (Civil)No.406 of 2022

Issue notice.

Tag with SLP(Civil)Nos.14295-14296/2021 and batch.

SLP(Civil)Nos.14295-14296/2021 and batch

SLP(Civil)Nos.19671/2021 and 4862/2022 be treated as
the lead matters.

The parties to complete the pleadings in the matters
by 22nd July, 2022.

By way of interim order, though we direct the Pharmacy Council of India to accept and process the applications of the applicants who were writ petitioners before the High Court, no final decision regarding grant of approval or non-approval shall be taken till the outcome of the present petitions.

List on 26th July, 2022.

(ANITA MALHOTRA)
AR-CUM-PS

(RANJANA SHAILEY)
COURT MASTER